



सत्यमेव जयते

STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY PUNJAB

Ministry of Environment, Forest & Climate Change, Government of India

O/o Directorate of Environment & Climate Change

MGSIPA Complex, Sector 26,

Chandigarh-160019

Email id: seiaapb2017@gmail.com

No. SEIAA/MS/1992

Through Email

Date: 08/09/2020

To

The Registrar,
Hon'ble National Green Tribunal,
New Delhi- 110001.

Subject: Report regarding diversion of river at village Kansala in the matter related to OA No. 980/2019 titled as Harminder Singh & Others V/s Union of India & Others.

Respectfully, it is submitted that in compliance to the orders passed by the Hon'ble NGT on 03.03.2020, please find enclosed herewith the report related to diversion of river at village Kansala in the subject cited matter, as forwarded by the Chief Engineer, Drainage, Water Resources Department, Punjab, for taking the same on record and kind perusal please.

DA/ As Above
Member Secretary

No 966-67/3A

Dated 23/06/20

From

Chief Engineer/Drainage,
Water Resources Department, Punjab,
Chandigarh.

To

Chairman/SEIAA,
Directorate of Environment & Climate Change,
C/o PSCST, MGSIPA Complex, Sector 26
Chandigarh.

No:-

Date:-

Subject:

OA No. 980/2019 titled as Harminder Singh & Others Vs Union of India & Others before the National Green Tribunal, New Delhi.

Reference:

Your Office letter number SEIAA/MS/2020/1596 dated 20.05.2020

With reference to above mentioned subject a detailed report was submitted vide this office letter 2344/3-drainage dated 27.11.2019. Vide referenced letter, report has been desired by your office regarding illegal filling of river and diversion of river at village Kansala.

In this regard, Superintending Engineer, Patiala Drainage Circle, Patiala vide his office letter no. 1210/4-L dated 19.06.2020 has submitted that the flow of the creek passing through the pipe culverts near 'The Lake' project again returns to the right side and runs through the old bed of river and flows downstream. At present, there is no obstruction in the natural flow of the river near village Kansala.

This is for your kind information please.

D/A: As Above


Executive Engineer/Floods,
For: Chief Engineer/Drainage,
Water Resources Department, Punjab,
Chandigarh. - 23/6

Cc:

Superintending Engineer/Drainage Circle Patiala w.r.t your office letter No. 1210/4L dated 19.6.2020

ਵੱਲੋਂ

ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ
ਪਟਿਆਲਾ ਜਲ ਨਿਕਾਸ ਸਰਕਲ,
ਪਟਿਆਲਾ।

ਵੱਲ

ਮੁੱਖ ਇੰਜੀਨੀਅਰ/ਜਲ ਨਿਕਾਸ,
ਜਲ ਸਰੋਤ ਵਿਭਾਗ, ਪੰਜਾਬ,
ਚੰਡੀਗੜ੍ਹ।

ਨੰਬਰ: 1216 /4 ਐਲ

ਮਿਤੀ 19/6/2020

ਵਿਸ਼ਾ:-

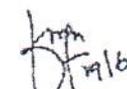
NGT Order dated 03.03.2020 in O.A. No. 980/2019 in matter of Harminder Singh & others V/S Union of India.

ਹਵਾਲਾ:-

ਇਸ ਦਫਤਰ ਦੇ ਖੱਤਰ ਨੰ: 1110-11 ਮਿਤੀ 09-06-2020 ਦੀ ਲਗਾਤਾਰਤਾ ਵਿਚ

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿਚ ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ, ਜਲ ਪ੍ਰਬੰਧ ਖੋਜ ਮੰਡਲ, ਰੋਪੜ ਵੱਲੋਂ ਰਿਪੋਰਟ ਕੀਤੀ ਗਈ ਹੈ ਕਿ ਪਿੰਡ ਕੰਸਾਲਾ ਕੋਲੋਂ ਲੰਘ ਰਹੀ ਸਿਸਵਾਂ ਨਦੀ ਦਾ ਪਾਣੀ ਜੋ ਪਾਈਪ ਕਲਵਰਟ ਰਾਹੀਂ ਜਾ ਰਿਹਾ ਸੀ ਹੁਣ ਉਸ ਨੂੰ ਮੁੜ ਸੱਜੇ ਪਾਸੇ ਪੁਰਾਣੀ ਕਰੀਕ ਰਾਹੀਂ ਮੋੜ ਦਿੱਤਾ ਗਿਆ ਹੈ ਹੁਣ ਇਸ ਵਿਚ ਮੌਕੇ ਤੇ ਕੋਈ ਰੁਕਾਵਟਾਂ ਮੌਜੂਦ ਨਹੀਂ ਹਨ। ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ ਵੱਲੋਂ ਕੀਤੀ ਗਈ ਰਿਪੋਰਟ ਦੀ ਕਾਪੀ ਨਾਲ ਨੱਥੀ ਹੈ।

ਨੱਥੀ/ਰਿਪੋਰਟ ਦੀ ਕਾਪੀ

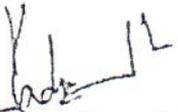

ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ,
ਜਲ ਨਿਕਾਸ ਸਰਕਲ,
ਪਟਿਆਲਾ। 4

Executive Engineer, Water Management Investigation Division, Ropar.

Subject: NGT Order dated 03.03.2020 In O.A. No 980/2019 In matter of Harminder Singh & others v/s Union of India.

Report

Undersigned had visited the site with concerned Sub Divisional officer and field staff. It is further added that the flow of creek passing through the pipe culverts near "The Lake " project again returns to the right side and runs through the old bed and flows towards downstream. At present, there is no obstruction in the natural flow of the river near village Kansala.



Sub-Divisional officer
WMI Sub-Division No:4,
S.A.S Nagar.



Executive Engineer
WMI Division,
Ropar